

CR. Rev. No. 03/20
Sudesh Wadhwa & Ors Vs. State & Ors.

18.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Revisionist No. 3 Meenakshi Wadhwa with counsel.

Sh. Virender Singh, Ld. Addl. PP for the State/respondent no. 1.

Sh. Amit Nayar, counsel for respondents no. 2 to 5.

Counsel for respondents no. 2 to 5 submits that he has not received the copy of the revision petition yet. Same be supplied to him till next date of hearing.

At request, put up on 12.10.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
18.08.2020.

CR Rev.No. 176/20
Prem Verma Vs. State

18.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: None for revisionist.

Sh. Virender Singh, Ld. Addl. PP for the State/respondent.

Put up on 04.09.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
18.08.2020.

FIR No. 46/20
SC No. 212/20
PS : Darya Ganj
State VS. Mohd. Yusuf

18.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for the State.

None for accused.

Put up on 21.09.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
18.08.2020.

FIR No. 343/19
SC No. 156/20
PS : Kashmere Gate
State VS. Irfan


18.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for the State.

None for accused.

Put up for arguments on charge on 28.09.2020.


(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
18.08.2020.

FIR No. 81/12
SC No. 27972/16
PS : Chandni Mahal
State VS. Anisur Rehman @ Jaimini

18.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for the State.

Ld. Counsel for accused.

Put up for PE on 22.09.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
18.08.2020.

FIR No. 461/14
SC No. 7/17
PS : Burari
State VS. Dharma Pal


18.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for the State.

None for accused.

Put up for PE on 22.09.2020.


(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
18.08.2020.

FIR No. 71/17
SC No. 484/17
PS : Roop Nagar
State VS. Ved Prakash

18.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for the State.

None for accused.

Put up for PE on 23.09.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
18.08.2020.

CC No. 323680/16
State VS. Farid Ahmed


18.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for the State /complainant.

None for accused.

Put up for DE on 23.09.2020.


(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
18.08.2020.

CR. Rev. No. 741/19
Mahipal Singh VS. State & Anr.

18.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Gyanant Kumar Singh, Ld. Counsel for revisionist.
Sh. Virender Singh, Ld. Addl. PP for the State/respondent no. 1.
Sh. Ravi Ranjan, Ld. Counsel for respondent no. 2/RPF.

At request, put up for arguments on 25.09.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
18.08.2020.

CR. Rev. No. 135/20
Raman Aggarwal Vs. Kamlesh Devi

18.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Revisionist in person, who himself is a counsel.

None for respondent.

Put up for arguments on 28.09.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
18.08.2020.

FIR No. 337/18
SC No. 860/18
PS : Burari
State VS. Ankit Tyagi

18.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for the State.

None for accused.

Put up for PE on 23.09.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
18.08.2020.

FIR No. 667/14
SC No. 209/17
PS : Kotwali
State VS. Pinki Etc.

18.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for the State.

None for accused persons.

Put up for final arguments on 28.09.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
18.08.2020.

CR. Rev. No. 526/19
Usha Vs. State & Ors.

18.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Counsel for revisionist.

Sh. Virender Singh, Ld. Addl. PP for the State/respondent no. 1.

None for other respondents.

At request, put up for arguments on revision petition, on
11.09.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
18.08.2020.

CR. Rev. No. 691/19
Jagdish Prasad Verma VS. State

18.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: None for revisionist.

Sh. Virender Singh, Ld. Addl. PP for the State/respondent.

Sh. Virender Singh, counsel for respondent no. 2 Usha.

At request, put up for arguments on revision petition, on

11.09.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
18.08.2020.

Cr. Rev. No. 692/19
Ramji Lal Vs. State

18.08.2020


Matter taken up through Video Conferencing (Cisco Webex).

Present: None for revisionist.

Sh. Virender Singh, Ld. Addl. PP for the State/respondent no. 1.

Sh. Virender Singh, counsel for respondent no. 2 Usha.

At request, put up for arguments on revision petition, on
11.09.2020.


(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
18.08.2020.

FIR No. 92/11
SC No. 28116/16
PS : Patel Nagar
State VS. Pankaj

18.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for the State.
Sh. Kartikay Mathur, Ld. Counsel for all accused.

In compliance of order dated 10.07.2020, death verification report of accused Nagina Singh filed by the IO. As per report of the IO, accused Nagina Singh has expired on 21.06.2020. Death verification report of accused Nagina received by the IO from RML Hospital is also annexed with his reply. Accused Nagina Singh has expired on 21.06.2020. **In view of death verification report of accused Nagina Singh, proceedings qua him stands abated.**

Put up for orders on 27.08.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
18.08.2020.

FIR No. 327/18
PS : Subzi Mandi
U/s: 498-A/304-B/302/314/34 IPC
Parveen Kumar Vs. State

18.08.2020

Fresh bail application u/s 439 Cr.PC received by way of assignment. It be checked and registered.

Matter taken up through Video Conferencing (Cisco Webex).

Present Sh. Virender Singh, Ld. Addl. PP for the State.
Ld. Counsel for accused/applicant Parveen Kumar.

The present application u/s 439 Cr.PC has been filed on behalf of applicant/accused Parveen Kumar, seeking regular bail. Reply filed by the IO.

Part arguments on the bail application heard.

IO be called for next date of hearing.

Put up on 21.08.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
18.08.2020.